

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : TCP/66/2016

NAME OF THE PETITIONER(S) : John Mathews & 3 others

NAME OF THE RESPONDENT(S) : Stanpro Pharmaceuticals Limited

UNDER SECTION : 111A & 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. VIDHYASHANKAR R. ASHOKKUMAR	} Counsel for Applicant/Respondent	A. Shridhar
2. ANANT MERATHIA	} Counsel for Respondent/Petitioner	Anant

ORDER

Counsel representing both the parties are present. Heard the arguments in CA 69/2011. **Order is reserved.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)